

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 57
TO BE ANSWERED ON 18.07.2016**

CENTRAL BOARD FOR WORKERS EDUCATION

57. SHRI B. SRIRAMULU:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of cases relating to the Central Board for Workers Education pending in different courts in the country at present, State/UT-wise;**
- (b) whether it is a fact that recently more than Rs. 3 crores were deposited by the Board in Nagpur court in a case without approval of the competent authority/Government and if so, the details thereof;**
- (c) whether any enquiry has been conducted in this regard; and**
- (d) if so, the details and the outcome thereof and if not, the reasons therefor along with the steps taken/being taken in this regard?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI BANDARU DATTATREYA)**

- (a): A statement is attached.**
- (b): On arbitration award by Micro Small and Medium Enterprises (MSME) Council, an amount of Rs.3.44 crore was deposited by the CBWE in the Court of Principal District Judge, District Court Nagpur on the advice of Assistant Solicitor General.**
- (c) & (d): The amount was deposited on the advice of Assistant Solicitor General which was necessary for filing appeal against the award.**

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Statement in respect of Lok Sabha Un-Starred Question No. 57 for 18.07.2016 raised by Shri B. Sriramulu regarding the number of cases relating to the Central Board for Workers Education pending in different courts in the country at present, State/UT-wise.

Sl. No.	Name of State/UT	No. of Court Cases Pending
1.	West Bengal	06
2.	Uttar Pradesh	04
3.	Karnataka	03
4.	Maharashtra	24
5.	Bihar	02
6.	Uttarakhand	01
7.	Kerala	02
8.	Rajasthan	02
9.	Gujarat	01
10.	Telangana	04
11.	Madhya Pradesh	01
12.	Assam	01
	Total	51
1.	Delhi (UT)	05
	Grand Total	56
